

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:4057
ANSWERED ON:23.03.2001
CREATION OF NATIONAL SAFETY COMMISSION
ANANDRAO ADSUL

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether there is a proposal to create National Safety Commission for consumers;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION.(SREENIVASA PRASAD)

(a) : No, Sir.

(b) : Does not arise.

(c) : The Consumer Protection Act, 1986 provides for the better protection of the interests of the consumers. Proposals are under consideration of Government to amend the Act to augment the provisions relating to the competence of the Consumer Disputes Redressal Agencies set up under the Act to deal with consumer complaints regarding sale of goods or provision of services that are spurious, unsafe or hazardous.